


04/07/2001.

Mr. N. K. Chaudhale, Adv. Briefholder for
Mr. Vijay Mehta, Counsel for applicant.
Mr. Vinit Mathur, Counsel for respondents.

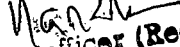
The learned Counsel Mr. N. K. Chaudhale appearing for Mr. Vijay Mehta, submits that they have instructions from the applicants to withdraw the OA and also the MRs.


By recording the above, Statement, OA No. 78/2001 & MA Nos. 102/2001 and 118/2001 are hereby dismissed as withdrawn, no costs.


Gopal Singh
Adm. Member


(B. S. RAKOTE)
Vice Chairman

Part II of the original destroyed
in mistake on 15.5.2007.
under the supervision of
section officer (1) as per
order dated 12.11.2007


Section Officer (Record)


P. S. R. S. R.
D. S. R. S. R.
osp